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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 9639/2026 & CM APPLs. 44954-55/2026**

MS AISHE GHOSH

.....Petitioner

Through: Ms.Nandita Rao, Sr. Adv. with
Mr.Ujjawal Sharma, Mr.Ankur
Raghav, Mr.Subhash Chandran K.R.
and Mr.Anirudh K.P., Advs.

versus

UNION OF INDIA & ANR.

.....Respondents

Through: Mr.Tushar Mehta, SG with
Mr.Chetan Sharma, ASG along with
Mr.Ashish K. Dixit, CGSC, Mr.Umar
Hashmi, Mr.Amit Gupta,
Mr.Shubham Sharma, Mr.Naman,
Mr.Ayush Kumar, Mr.Abdullah
Shahid and Mr.Iqra Sheikh, Advs.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE TEJAS KARIA

ORDER

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24.07.2026

1. Learned counsel for the parties have addressed the Court, however, they remain inconclusive.
2. List on 27.07.2026 at 02.30 PM.

DEVENDRA KUMAR UPADHYAYA, CJ

TEJAS KARIA, J

JULY 24, 2026

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